

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. 264
ANSWERED ON 6TH AUGUST, 2026**

CONSTRUCTION OF ROADS UNDER CRF

†*264. SHRI BHAUSAHEB RAJARAM WAKCHAURE:

Will the MINISTER OF ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received a proposal to include 18 roads across 8 talukas in the Shirdi Lok Sabha Constituency (costing Rs. 330 Crore) under the Central Road Fund (CRF) and if so, the details thereof;**
- (b) whether the Government is aware of the dilapidated condition of these roads and the difficulties being faced by the devotees;**
- (c) the progress made so far on the written requests submitted by the local public representatives of Shirdi Lok Sabha Constituency in this regard;**
- (d) whether the Government proposes to grant special financial approval to these 18 roads keeping in view the importance of pilgrimage and agricultural transport; and**
- (e) if so, the details thereof along with the time by which the tender process for the construction of these road projects is likely to be initiated?**

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA
STARRED QUESTION NO. 264 ANSWERED ON 6TH AUGUST, 2026 ASKED BY
SHRI BHAUSAHEB RAJARAM WAKCHAURE REGARDING “CONSTRUCTION
OF ROADS UNDER CRF”**

(a) to (e) The role of Central Government is limited to approval of list of projects prioritized by State Governments/ UTs for development of State / UT Roads within the framework of PM Gati Shakti being the guiding principle for identification, sanction and implementation of projects under Central Road and Infrastructure Fund (CRIF). Such list of projects prioritized and submitted by State / UT Government is approved vis-à-vis accrual of the State / UT and outstanding committed liabilities of already sanctioned works i.e. Bank of Sanction (BOS) under CRIF.

The written requests received from the local public representatives of Shirdi Lok Sabha Constituency to include development of 18 roads costing Rs. 330 Crore in the Shirdi Lok Sabha Constituency under CRIF has been forwarded to the State Government of Maharashtra for consideration in the prioritized list of projects under CRIF. As on date, no such priority list of State Road projects under CRIF including above projects has been recommended by the State Government of Maharashtra.
